BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 323/2017 In C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Chandra Prakash Jain (IRP)

V/s.

Mekaster Engineering Ltd. & Ors.

Section of the Companies Act:

Section 18 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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ORDER

IRP Mr. C.P. Jain present. None present for Respondents in IA 323/2017.

Applicant is directed to issue notice of date of hearing on Respondents and shall file proof of service.

List the matter on 02.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.